

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1178  
ANSWERED ON:15.07.2004  
ALLOCATION FOR SPECIAL COMPONENT PLAN  
Virendra Kumar Shri

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the funds allocated and released to the State Governments/UTs under Special Central Assistance for implementing Special Component Plan for 2003-2004, State/UT wise;
- (b) whether the Government of Madhya Pradesh and other State Governments/UTs have urged to enhance the allocation to States/UTs for implementing Special Component plan for 2004-05;
- (c) if so, the details thereof; and
- (d) the response of the union Government on their request?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

(a) A statement showing the details of funds under Special Central Assistance released to 27 State/UTs, which formulates and implements Special Component Plan is placed at Annexure.

(b) No Sir.

(c) & (d) Does not arise.

Annexure

Statement referred to in reply to Part (a) of Lok Sabha Unstarred Question No. 1178 for 15.7.2004 by Shri Virendra Kumar, M.P.

Details of funds released under Special Central Assistance released to States/UTs during 2003-04

(Rs. in lakhs)

Sl.No States/UT Released

1	Andhra Pradesh	6222.90
2	Assam	625.21
3	Bihar	933.00
4	Chattisgarh	408.29
5	Gujarat	644.46
6	Goa	0.00
7	Haryana	1434.00
8	Himachal Pradesh	248.66
9	Jammu & Kashmir	148.46
10	Jharkhand	0.00
11	Karnataka	2124.76
12	Kerala	0.00
13	Madhya Pradesh	2955.43
14	Maharashtra	1991.36
15	Manipur	4.42
16	Orissa	779.30
17	Punjab	680.03
18	Rajasthan	2984.25
19	Sikkim	1.12
20	Tamil Nadu	3800.74
21	Tripura	76.80
22	Uttar Pradesh	7817.94
23	Uttaranchal	407.74
24	West Bengal	3994.68
25	Chandigarh	12.50
26	Delhi	99.37

27 Pondicherry 3.13

Total 38398.55